

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

**Contempt Application No.47 of 2001  
In  
Original Application No.936 of 1992**

Allahabad this the 08<sup>th</sup> day of August, 2005

**Hon'ble Mr.A.K. Bhatnagar, Member (J)  
Hon'ble Mr.S.C. Chaube, Member (A)**

Shyam Narain Ram, Son of Sri Raghu Nath Ram, resident of Village-Kushumi Kalan, Post Office-Kushumi Kalan, District Ghazipur.

**Applicant**

By Advocate Shri Anand Kumar

**Versus**

1. Sri Kariman Singh, Superintendent of Post Offices, Ghazipur.
2. Sri V.K. Tiwari, Director of Postal Service, Allahabad Region, Allahabad.
3. Sri Kamleshwar Prasad, Post Master General, Allahabad Region, Allahabad.

**Respondents**

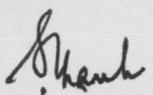
By Advocate Shri Amit Sthalekar

**O R D E R(Oral)**

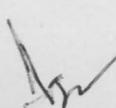
**By Hon'ble Mr. A.K. Bhatnagar, Member (J)**

This contempt petition has been filed for punishing the respondents, alleging that they have disobeyed the order dated 17.08.2000 passed in O.A.No.936 of 1992 (alongwith O.A.No.1418/92). Learned counsel appearing for the respondents submitted that the order passed by this Tribunal has already been complied with and the applicant in this contempt applicant-Shri Shyam Narain Ram has been ordered to

join as G.D.S. B.P.M., Kusumhi Kalan, Ghazipur with immediate effect. The letter dated 12.08.2003 issued by Superintendent of Post Offices, Ghazipur Division, Ghazipur has also been filed by the respondents today in the Court, which is taken on record. Learned counsel for the applicant also admits that the order of this Tribunal has been duly complied with. Accordingly, contempt application is dismissed. Notices issued to the respondents are hereby discharged.



Member (A)



Member (J)

/M.M. /